

SPECIAL BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/31(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	ASHUTOSH ARORA VS BRITANNIA INDUSTRIES LTD
UNDER SECTION	SEC. 58(3)

Appearances (via video conferencing/physically)

ORDER

1. None appears for the applicant.
2. This matter is adjourned to **13/06/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**